CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 14/10/2019

O.A./260/1010/2013 DR SUNITA ROUTRAY

-V/S-

COUNCIL FOR ADVANCEMENT OF PEOPLES ACTION

AND RURAL TECHNOLOGY

ITEM NO: 35

FOR APPLICANTS(S) Adv.: NONE FOR THE APPLICANT

FOR RESPONDENTS(S) Adv.: MR.B.R,MOHAPATRA

Notes of The Registry	Order of The Tribunal	
	None appeared for the applicant when called. Vide order dated 7.3.2019, applicant had been noticed to make alternative arrangement since the counsel appearing on his behalf was no more. In spite of this, the applicant did not turn up on 1.5.2019. In view of this, it is presumed that the applicant is no longer interested in pursuing this O.A. Accordingly, the O.A. is dismissed for default and in non-prosecution. No costs. Learned counsel for the respondents is present. Parties be communicated copy of this order. (SWARUP KUMAR MISHRA) (GOKUL CHANDRA PATI) MEMBER (J) MEMBER (A)	